

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 745/2021

KUBER SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 17-05-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Dharendra Kumar, Adv
Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)
Ms. Ruchira Goel, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Ms. Ruchira Goel, Learned counsel has filed memo of appearance on behalf of State of U.P. on 14.5.2022. Learned counsel has stated that appellants have not provided the copies of the pleadings to her. The learned counsel for appellant is directed to provide the copies of the pleadings to learned counsel within a weeks' time and file proof. The respondent shall file the counter-affidavit within a period of four weeks, thereafter.

Await records from High Court and Trial Court. Let D.O. letter be issued in this regard.

List again on 16.8.2022.

S.P.S. LALER
Registrar

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